

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 259 of 2012 &
I.A. Nos. 415 of 2012 & 98 of 2013**

Dated : 12th July, 2013

Punjab State Power Corpn. Ltd.

... Appellant(s)

**Versus
NTPC & Ors.**

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **19.08.2013.**

COURT MASTER